T.C.P No.32/(MAH)/2015 CA No. 135/2015

## CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES:

Mr. Suyash Traders V/s. M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Mr. Gaurar Joshi, Coursel Mr. Fashan Dubash, Coursel Ma. Anosh Sequiera, Counsel Mr. Kalpesh Melita, Advocate Ms. Mainsi Shah, Advocate Mr. Atul Jain, Advocate ilb Paavin Mehta & Mithin & Co. for Petitioner,

Mr. MUSTAFA DOCTOR, GUNSE MR. PRATEIX SEKSARIA, Coursel Deena Cabourisel MR. Sittam Dan Kappala, Hor 24/02/2017 Ms VEENA ADVANI, ADVOCATE Respondent No 2 Advocatos for Respondent Mr. Manish Doshi ilb. Vimadalal & Co No- 3

vos Contd. . 2 ...

## ORDER CA No. 135/2015 in CP No.32/397-398/CLB/MB/MAH/2015

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of the Respondent to the Application which involves the question of maintainability seeking a short adjournment being newly briefed.
- 3. The Application No. 135/2015 shall be heard on **01.03.2017**. (F.O.B.)
- Directions given in the Order dated 3<sup>rd</sup> October, 2016 in respect of continuation of CLB Order dated 16<sup>th</sup> April, 2015 shall remain as it is, unaltered, till the next date of hearing.

sd/-M.K. SHRAWAT. MEMBER (JUDICIAL)

24<sup>th</sup> February, 2017.

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